

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 243 of 2014**

**Dated: 07<sup>th</sup> August, 2015**

**In the matter of:**

**Municipal Corporation of Greater Mumbai**

**...Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

**ORDER**

The Court has not assembled today.

As agreed by learned counsel for the parties, list the matter  
on **25.08.2015.**

**COURT MASTER**